

Annexure - 4

Kamal Sponge Steel and Power Limited ; CIRP commenced on 04.06.2025

List of creditors as on 09.03.2026

List of unsecured financial creditors (other than financial creditors belonging to any class of creditors)

| S. No. | Name of Creditor | Detail of claim received | | Details of claim admitted | | | | | Amount of contingent claim | Amount of any mutual dues, that may be set off | Amount of claim not admitted | Amount of claim under verification | Remarks, if any |
|--------|---|--------------------------|----------------------|---------------------------|-----------------|-----------------------------|-----------------------|--------------------------|----------------------------|--|------------------------------|------------------------------------|--|
| | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by guarantee | Whether related party | % of voting share in COC | | | | | |
| 1 | Hunch Circle Private Limited | 05/07/2025 | 122,586,110 | ₹ 0.00 | Financial claim | ₹ 0.00 | Yes | 0.00 | 0.00 | ₹ 0.00 | ₹ 0.00 | 122,586,110 | The claim amount is under verification |
| 2 | KJS Concrete Private Limited | 05/07/2025 | 17,449,833 | ₹ 0.00 | Financial claim | ₹ 0.00 | Yes | 0.00 | 0.00 | ₹ 0.00 | ₹ 0.00 | 17,449,833 | The claim amount is under verification |
| 3 | Puneet Oils & Chemical Private Limited | 08/07/2025 | 139,381,100 | ₹ 0.00 | Financial claim | ₹ 0.00 | Yes | 0.00 | 0.00 | ₹ 0.00 | ₹ 0.00 | 139,381,100 | The claim amount is under verification |
| 4 | Pankaj Infotech Private Limited | 08/07/2025 | 130,353,260 | ₹ 0.00 | Financial claim | ₹ 0.00 | Yes | 0.00 | 0.00 | ₹ 0.00 | ₹ 0.00 | 130,353,260 | The claim amount is under verification |
| 5 | Tanish Tradecom Private Limited | 08/07/2025 | 123,311,600 | ₹ 0.00 | Financial claim | ₹ 0.00 | Yes | 0.00 | 0.00 | ₹ 0.00 | ₹ 0.00 | 123,311,600 | The claim amount is under verification |
| 6 | KJS Imperial Properties Private Limited | 29/12/2025 | 22,250,302 | ₹ 0.00 | Financial claim | ₹ 0.00 | Yes | 0.00 | 0.00 | ₹ 0.00 | ₹ 0.00 | 22,250,302 | The claim amount is under verification |
| 7 | Kamal Prime Finvest Co. Pvt Ltd | 29/12/2025 | 31,655,404 | ₹ 0.00 | Financial claim | ₹ 0.00 | Yes | 0.00 | 0.00 | ₹ 0.00 | ₹ 0.00 | 31,655,404 | The claim amount is under verification |
| 8 | Kamal Corporation Private Limited | 29/12/2025 | 19,485,466 | ₹ 0.00 | Financial claim | ₹ 0.00 | Yes | 0.00 | 0.00 | ₹ 0.00 | ₹ 0.00 | 19,485,466 | The claim amount is under verification |
| 9 | Kamal Telecom Private Limited | 29/12/2025 | 140,450 | ₹ 0.00 | Financial claim | ₹ 0.00 | Yes | 0.00 | 0.00 | ₹ 0.00 | ₹ 0.00 | 140,450 | The claim amount is under verification |
| 10 | Kamal Malls and Residencies Private Limited | 29/12/2025 | 4,451,483 | ₹ 0.00 | Financial claim | ₹ 0.00 | Yes | 0.00 | 0.00 | ₹ 0.00 | ₹ 0.00 | 4,451,483 | The claim amount is under verification |
| 11 | Manjula Ahluwalia | 29/12/2025 | 68,074,084 | ₹ 0.00 | Financial claim | ₹ 0.00 | Yes | 0.00 | 0.00 | ₹ 0.00 | ₹ 0.00 | 68,074,084 | The claim amount is under verification |
| 12 | Karanpal Singh | 29/12/2025 | 26,892,555 | ₹ 0.00 | Financial claim | ₹ 0.00 | Yes | 0.00 | 0.00 | ₹ 0.00 | ₹ 0.00 | 26,892,555 | The claim amount is under verification |
| 13 | Himangini Singh | 29/12/2025 | 654,251,750 | ₹ 0.00 | Financial claim | ₹ 0.00 | Yes | 0.00 | 0.00 | ₹ 0.00 | ₹ 0.00 | 654,251,750 | The claim amount is under verification |
| | Total | | 1,360,283,397 | ₹ 0.00 | | ₹ 0.00 | | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | ₹ 0.00 | 1,360,283,397 | |

Note :

1. As per Regulation 14 of IBC 2016-

Where the amount claimed by a creditor is not precise due to any contingency or other reason, the interim resolution professional or the resolution professional, as the case may be, shall make the best estimate of the amount of the claim based on the information available with him. The interim resolution professional or the resolution professional, as the case may be, shall revise the amounts of claims admitted, including the estimates of claims made under sub regulation (1), as soon as may be practicable, when he comes across additional information warranting such revision.

2. The claims if not submitted in appropriate claim form have been provisionally admitted at notional amount of Rs. 1.

3. Claims have been provisionally admitted by IRP on the basis of records / documents submitted by the creditors, as the updated books of accounts of the Corporate Debtor are still not made available to IRP.

4. The claims where admitted are subject to further revision/substantiation/modification on the basis of any additional information / evidence / clarification which may be received subsequently and which warrant such revision/substantiation/modification.

5. Information / evidence / clarification may also be pending from Operational Creditor/Management/Employees for the claims under further verification.

6. All the claims submitted under this category are prima facie appears to be the related Party, as per the documents submitted by the claimant and records available with the Resolution Professional.